

Government of India  
Ministry of Finance  
Department of Revenue & Insurance,  
New Delhi, the 28<sup>th</sup> Feb 1975

NOTIFICATION

Income Tax

No. 848 (F.No. 203/85/74-ITA-II) : It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Social Science Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

The National Productivity Council New Delhi.

The notification will take effect from 1.4.1974.

(T.P. Jhunjhunwala)

Deputy Secretary, to the Government of India

**Copy forwarded to:**

1. All Commissioners of Income-tax (2 copies)
2. Director of Inspection (Income-tax & Audit)/ Investigation/ Research, Statistics and Publication, New Delhi.
3. Directorate of ORM Services (Income Tax) 1st Floor Aivan-e-Ghalib, Mata Sundry Lane, New Delhi.
4. Shri N.P. Raik, Deputy Secretary, Deptt. of Science & Technology National Committee in Science & Technology, New Mehroli Road, New Delhi. 110028 with reference to OM No. 21/NCT/11/23/74 dt. 11.2.75
5. M/S P.K. Chopra & Co, Chartered Accountants 'N' Block Connaught Circus New Delhi.
6. Comptroller & Auditor General of India-(20 Copies)
7. Bulletin Section DI(RSP) New Delhi. (5 copies)

(T.P. Jhunjhunwala)

Deputy Secretary to Government of India